

**LABOUR REFORMS**

3073. SHRI CHANDU LAL SAHU:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) the key labour reforms undertaken by the Government in the garment sector during the last three years;
- (b) the steps taken to improve participation of women in textile sector especially through the skill development programmes; and
- (c) the State-wise details of the individuals who were benefitted through skill development schemes during the said period in this sector?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

(a): The key labour reforms undertaken by the Government in the textile and apparel sector are as under:

- (i) Government to bear 3.67% of employer's Employee Provident Fund (EPF) contribution for new workmen in addition to existing 8.33% employer contribution under Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) for 3 years.
- (ii) EPF is made optional for employees earning less than Rs. 15,000 per month.
- (iii) Increase in overtime limit for workers in apparel industry from 50 hours to 100 hours per quarter.
- (iv) Introduction of Fixed Term Employment

Besides, other steps taken by Government for the betterment of labour force including the textile sector are given in Annexure-I.

(b): To improve participation of women in the garment sector, following steps have been taken:

- Special Package of Rs.6000 crores has been announced for the Garment sector (where majority of workforce are women).
- Government is implementing Integrated Skill Development Scheme (ISDS) with an allocation of Rs. 1900 crore to train workforce (of which 70% are women).

(c): State- wise details of persons trained under ISDS during last three years and current year is given in Annexure-II.

## **Annexure – I**

- a. “Several labour reform initiatives have been taken by the Government, which will be benefitting the manufacturing sector including the textile sector. In line with the recommendations of the Second National Commission of Labour, Government has taken steps to draft Small Factories Bill, special legislation for regulating the working and service conditions of the workers in the small manufacturing units employing less than 40 workers. Further, Government has taken steps for drafting four Labour Codes for Wages: Industrial relations; Social Security & Welfare; and Safety, Health and Working Conditions respectively, by simplifying, amalgamating and rationalizing the relevant provisions of the existing Central Labour Laws. This will help in catalyzing the creating of employment opportunities in the country, while ensuring basic aspects of safety, social security and health of workers.
  
- b. A new Scheme “Pradhan Mantri Rojgar Protsahan Yojana” has been announced in the Budget for 2016-17 with the objective of promoting employment generation and an allocation of Rs. 1000 crores has been made. The Scheme is being implemented by the Ministry of Labour and Employment in 2016-17. Under the scheme employers would be provide an incentive for enhancing employment by reimbursement of the EPS contribution made by the employer in respect of new employment”.

**Annexure-II**

Sr. No.	State	No. of persons trained in Apparel and Garmenting			
		2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	5590	6989	33176	12104
2	Assam	172	834	977	499
3	Arunachal Pradesh	0	390	0	0
4	Bihar	3146	5310	3544	2775
5	Chandigarh	0	0	0	26
6	Chhattisgarh	1223	845	1530	1160
7	Dadra & Nagar Haveli	149	25	0	0
8	Daman & Diu	18	1	73	155
9	Delhi	2071	1424	3328	1800
10	Gujarat	13835	14019	23510	15691
11	Haryana	5796	4127	6729	7955
12	Himachal Pradesh	346	122	18	15
13	Jammu & Kashmir	0	213	0	0
14	Jharkhand	1701	1320	1810	966
15	Karnataka	12901	13184	24402	8576
16	Kerala	756	366	1178	1178
17	Madhya Pradesh	5730	5690	13819	10043
18	Maharashtra	6746	8927	4332	3113
19	Manipur	226	326	356	354
20	Mizoram	0	0	24	0
21	Nagaland	0	0	79	0
22	Orissa	6381	5488	10074	2641
23	Pondicherry	0	50	205	150
24	Punjab	395	2430	1862	477
25	Rajasthan	9903	7189	6862	3419
26	Sikkim	0	0	27	40
27	Tamil Nadu	20731	16139	26703	16034
28	Telangana	1123	1458	8055	5064
29	Uttar Pradesh	9230	12069	9244	15325
30	Uttarakhand	155	0	20	0
31	West Bengal	3496	2150	1535	1575
<b>Total</b>		<b>111820</b>	<b>111085</b>	<b>183472</b>	<b>111135</b>

**Grand Total= 5,17,512**

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